

which was successfully conducted on December 18, 2014 from Sriharikota. After the successful re-entry phase, the Crew module splashed down over Andaman Sea with the help of its parachutes. Later the Crew module was recovered from the sea with the help of Indian Coast Guard, thereby successfully concluding the mission.

(b) At present, ISRO is focusing only on the development of a few critical technologies required for manned space flights as part of pre-project R & D activities.

#### **Setting up of new launch pads**

1730. SHRI C.M. RAMESH : Will the PRIME MINISTER be pleased to state:

(a) whether Government proposes to set up a new launch pad besides the existing one; and

(b) if so, the details thereof, and if not, the reasons therefor?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH) : (a) Yes Sir. Indian Space Research Organisation (ISRO) proposes to set up a new launch pad, referred as Third Launch Pad, at Satish Dhawan Space Centre, Sriharikota.

(b) The Third Launch Pad is intended to support increased launch frequency, launching requirements of future advanced launch vehicles and also serve as a redundant launch pad for the GSLV MIII class of vehicles. Detailed studies on possible concepts / options and preliminary configuration have been carried out.

The possible site for the Third Launch Pad has been identified in Sriharikota taking into account the safety distances and maximal utilisation of existing launch pad facilities. However, further work on design of the launch pad will be taken up at an appropriate time after finalising the configuration of the advanced launch vehicle, operationalisation of GSLV MIII, programmatic requirements and resource availability.

#### **Encroachment at DDA land**

1731. SHRI ARVIND KUMAR SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to news reports where large tracts of DDA land have been encroached in various parts of Delhi;

(b) whether Government is aware that a major portion of Pratap Market, Munirka, Delhi is on DDA land but is under illegal encroachment;

(c) whether several residents of the area have built huge shops on DDA land and are having illegal rental incomes; and

(d) if so, whether DDA proposes to conduct a survey of the area and issue notices for eviction to the encroachers, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO) : (a) Yes, Sir.

(b) Delhi Development Authority (DDA) has informed that the Pratap Market, Munirka, Delhi does not lie on the DDA land.

(c) and (d) Do not arise.

#### **World bank assistance for roads and flyovers in Maharashtra**

†1732. SHRI RAMDAS ATHAWALE : Will the Minister of URBAN DEVELOPMENT be pleased to state:-

(a) Whether the World Bank is providing any assistance for the construction of roads and flyovers in different cities and towns of Maharashtra, if so, the details and the current status thereof; and

(b) whether there is any proposal to carry out such work in other parts of the State, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO) : (a) Yes, Sir. Details and current status of the projects under implementation in Maharashtra are as under:

(i) The Pimpri Chinchwad BRTS project consists of the following four BRT corridors being implemented in first phase: Corridor 1: Old NH-4 (Mumbai-Pune road), Corridor 2: Aundh-Rawet road, Corridor 3: Nashik Phata to Wakad road and Corridor 4: Kalewadi to Dehu-Alandi road. The progress of construction is about 39%.

(ii) Mumbai Urban Transport Project-2A is being implemented in Mumbai city. The date of Agreement and closing of the project are 23.07.2010 and 15.06.2015 respectively. 26.1% of the loan amount has been disbursed upto 28.2.2015.

(b) The extension of the World Bank assistance to the other parts of the State will be on need-based and upon agreement among the Department of Economic Affairs, World Bank and the Project Implementing Authorities.

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†Original notice of the question was received in Hindi.